

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT : DELHI

ORDER

In supersession of earlier orders, I hereby authorize the following Judicial Officers posted in North District, Rohini Court Complex to look after the work of the branch(s) as mentioned against their names as 'Officer In-charge' and 'Link Officer In-charge' with immediate effect:-

Administrative Work			
S. No.	Branch/Work Assigned	Officer In-charge	Link Officer In-charge
1.	Office of the Ld. D & SJ (N)	Ld. District & Sessions Judge, North	Ms. Sukhvinder Kaur, ASJ-04, North
2.	Administration Branch (I & III)	Sh. S.S Malhotra, PO MACT-1, North	Sh. Deepak Wason, ADJ-02, North
3.	Judicial Branch	Sh. Vidya Prakash, PO MACT-02, North	Ms. Kiran Gupta, ADJ-03, North
4.	Vigilance Branch	Sh. Sanjeev Aggarwal, ASJ-02, North	Sh. Neeraj Gaur, ADJ-01, North
5.	Leave Sanctioning Authority (Judicial Officers)	Ms. Bimla Kumari, ASJ/SPL Fast Track Court, North	Sh. V. K. Bansal, ASJ-03/Pilot Court, North
6.	Leave Sanctioning Authority (All Staff except Group D)	Ms. Sukhvinder Kaur, ASJ-04	Ms. Kiran Gupta, ADJ-03, North
7.	Leave Sanctioning Authority, Group D	Sh. S.S Malhotra, PO MACT-1, North	Ms. Kiran Gupta, ADJ-03, North
8.	Drawing & Disbursing Officer/Cash Branch	Ms. Vinod Bala, AO(J), North	Sh. Ram Charan Dhiwar, Account Officer, North
9.	First Appellate Authority (RTI Act)	Sh. Vidya Prakash, PO MACT-02, North	Sh. Neeraj Gaur, ADJ-01, North
10.	Transparency Officer(RTI)	Sh. Neeraj Gaur, ADJ-01, North	Sh. Deepak Wason, ADJ-02, North
11.	Controlling Officer	Ms. Sukhvinder Kaur, ASJ-04	-----

Note:-

- As and when any Officer In-charge happens to be on leave or not available for any reason, the Link Officer shall look after the work of the concerned branch.
- Correspondence with Hon'ble High Court of Delhi, New Delhi shall be done only by the undersigned.

Vinod Kumar

(VINOD KUMAR)

**Officiating District & Sessions Judge (North)
District Court Rohini : Delhi**

Dated, Delhi the 08-06-18

No. 15892-15937 Admn.(North)/RC/2018

Copy forwarded for information and necessary action to :-

- The Registrar General, High Court of Delhi, New Delhi
- The District & Sessions Judge (Headquarter), Delhi
- The District & Sessions Judge (North-west), Rohini Court, Delhi
- The Judicial Officers concerned,
- The Chief Prosecutor, North District, Rohini Court Delhi.
- The Secretary, DLSA (North), Rohini Court, Delhi.
- All the A.O. (J)/Branch In-charges of North District Rohini Court, Delhi.
- The Record Officer (RTI), North District, Rohini Court, Delhi.
- Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
- Web-Site Committee, Rohini Court, Delhi.
- PS to D&SJ(North), Rohini Court, Delhi.
- The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.

Vinod Kumar

**Officiating District & Sessions Judge (North)
District Court Rohini : Delhi**